

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1114
ANSWERED ON 08/02/2022

CONSTRUCTION OF HOUSE FOR HOMELESS IN RURAL AREAS

1114. SHRI M. SELVARAJ:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has proposed to construct houses in rural areas for homeless across the country including Tamil Nadu under various schemes including the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof;
- (b) the total amount allocated, released and expenditure incurred under the said schemes during the last three years, State/ UT-wise; and
- (c) whether the Government has formulated any Action Plan for construction of houses for all households in rural areas by the year 2022 and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)

(a) In order to achieve the target of “Housing for All” by 2024 in rural areas, the Ministry of Rural Development, Government of India is implementing Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) with effect from 1st April 2016. PMAY-G aims at providing a pucca house, with basic amenities, to all houseless households and those households living in kutchha and dilapidated houses. The total target set under PMAY-G is construction of 2.95 crore houses by March, 2024. In addition to the financial assistance provided under PMAY-G, a support of 90 person-days (95 person-days in hill states, difficult areas and IAP districts) of unskilled labour wages is provided under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA) under convergence.

(b) The Year-wise and State-wise details of total amount allocated, released and expenditure incurred (including state share) under PMAY-G during the last three years i.e. from 2018-19 till 2020-21 is given in **Annexure**.

(c) Under PMAY-G, the target of “Housing for All” aims at completion of 2.95 crore houses by March, 2024. Against the target of 2,62,34,163 households allocated to the States/UTs from 2016-17 till 2021-22, a total of 2,17,54,812 houses have been sanctioned and 1,71,34,737 houses have been completed as on 02.02.2022. The proposed milestones for completion of targets are 1.85 crore houses by March 2022 and 2.95 crore houses by March 2024.

STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1114 TO BE ANSWERED ON 08.02.2022 REGARDING HOUSES UNDER PMAY-G

Year-wise and State-wise details of total Central Allocation, Central release and expenditure incurred (including state share) under PMAY-G during the last three years i.e. from 2018-19 till 2020-21

(Rs. in crore)

S.No	State	2018-19			2019-20			2020-21		
		Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization
1	Arunachal Pradesh	0.00	0.00	0.00	87.75	0.00	0.40	179.26	0.00	5.97
2	Assam	0.00	244.08	1,149.68	2,995.70	1,433.97	2,046.75	4,281.92	1,503.43	1,269.44
3	Bihar	0.00	4,449.32	5,602.96	9,518.21	4,902.97	8,265.94	5,808.23	6,683.93	10,004.38
4	Chhattisgarh	2,688.66	2,636.95	3,878.28	1,812.65	562.55	989.82	1,136.27	307.13	983.82
5	Goa	0.00	0.00	0.60	0.00	0.00	0.80	9.22	0.00	0.53
6	Gujarat	0.00	682.20	826.79	771.12	385.56	798.10	804.78	192.78	495.64
7	Haryana	0.00	28.40	44.68	0.00	34.55	63.35	8.99	0.00	13.27
8	Himachal Pradesh	0.00	14.69	34.73	10.53	0.00	11.10	47.90	10.62	23.40
9	Jammu And Kashmir	0.00	226.83	186.14	735.89	67.69	221.42	749.93	795.86	599.35
10	Jharkhand	1,087.55	1,733.52	2,749.38	2,452.39	2,442.76	3,396.56	3,208.21	3,348.51	3,750.22
11	Kerala	0.00	0.00	42.51	0.00	0.00	11.80	0.00	0.00	25.05
12	Madhya Pradesh	4,322.95	4,250.43	7,297.33	4,416.62	2,291.98	4,176.03	4,630.11	4,565.80	4,068.96
13	Maharashtra	519.55	1,135.53	1,956.08	2,617.66	1,815.33	1,924.77	2,916.55	1,310.10	2,433.50
14	Manipur	0.00	4.30	49.97	104.13	10.30	12.83	185.35	84.89	93.49
15	Meghalaya	0.00	126.21	106.60	201.24	22.60	57.97	301.06	191.08	185.54
16	Mizoram	0.00	29.24	7.62	17.55	0.00	31.80	135.50	16.16	13.82
17	Nagaland	0.00	0.00	39.03	69.03	0.00	15.25	117.02	17.40	2.12
18	Odisha	2,023.35	3,290.32	4,577.35	5,201.36	2,197.33	5,460.06	1,517.02	2,821.87	4,556.46
19	Punjab	0.00	0.00	128.58	72.00	0.00	36.01	0.00	49.22	59.10
20	Rajasthan	1,596.47	2,340.13	3,159.20	3,245.88	2,933.34	2,923.49	3,119.80	1,108.59	3,679.45
21	Sikkim	0.00	0.00	4.22	0.00	0.65	0.37	3.04	0.00	0.28
22	Tamil Nadu	157.25	502.80	1,353.68	1,440.00	487.52	996.93	0.00	78.62	672.61
23	Tripura	0.00	7.66	82.56	337.40	229.52	210.50	0.00	113.62	98.30
24	Uttar Pradesh	2,335.93	2,775.86	4,773.28	1,298.50	1,145.64	2,207.35	5,274.66	4,830.90	5,990.29
25	Uttarakhand	0.00	95.98	60.27	0.00	0.00	5.71	0.00	0.00	1.31
26	West Bengal	4,441.82	4,372.85	7,759.23	7,908.65	5,976.00	8,854.41	6,743.29	8,810.54	10,037.60
27	Andaman And Nicobar	4.16	0.00	0.00	3.53	0.00	1.12	6.79	16.88	8.53
28	Dadra And Nagar Haveli	55.98	9.47	9.06	0.00	55.98	23.33	0.00	0.00	33.46
29	Daman And Diu	0.00	0.00	0.05	0.00	0.00	0.00	0.00	0.00	0.00
30	Lakshadweep	0.00	0.00	0.23	0.00	0.00	0.35	0.00	0.00	0.01
31	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
32	Andhra Pradesh	0.00	186.05	264.55	0.00	0.00	0.00	0.00	0.00	0.00
33	Karnataka	0.00	188.22	597.47	619.20	309.60	0.00	0.00	0.00	0.00
34	Telangana	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total	19,233.66	29,331.06	46,742.08	45,937.00	27,305.84	42,744.35	41,184.90	36,857.93	49,105.90

Note: Expenditure incurred includes funds spent from both Central and State Shares.